

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1361/2000

New Delhi this the 7th day of August, 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

Jitender Kumar Dahiya
S/o Shri Ram Kumar
R/o D-24, MCD Colony
Azadpur, Delhi.

...Applicant

(By Advocate: Shri Shyam Babu)

Versus

1. Delhi Subordinate Services Selection Board through its Chairman, UTCS Building, Behind Karkardooma Court Complex, Vishwas Nagar, Delhi-110032.
2. New Delhi Municipal Council through its Secretary Palika Kendra Parliament Street, New Delhi-110001.
3. Govt. of NCT of Delhi through its Chief Secretary 5, Sham Nath Marg, Delhi.

..Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

By Justice Ashok Agarwal, Chairman

We have perused the answersheet which has been produced for our perusal. Applicant concedes that the answersheet is his. We have also perused model answers which are contained in another model answersheet and we find that applicant has been properly assessed and given proper marks. Whereas applicant has secured only 74 marks out of 120 marks, the last candidate who has been selected in the merit

list, has secured 91 marks out of 120 marks. In the circumstances, we find that the present OA is devoid of merit and the same is accordingly dismissed. No order as to costs.

V.K. Majotra

(V.K. Majotra)
Member (A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

cc.